

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 25th April, 2018

No. HC.VII-27/2018/2401/A: Hon'ble the High Court has been pleased to nominate the following Judicial Officers from the States of Assam, Nagaland, Mizoram and Arunachal Pradesh to participate in the East Zone-II Regional Conference on 'Enhancing Excellence of the Judicial Institutions : Challenges & Opportunity', scheduled to be held on 12th & 13th May, 2018 at the Assam Administrative Staff College, Khanapara, Guwahati-

Sl. No.	Name	Designation
ASSAM		
1.	Shri Lohit Kumar Saikia	Civil Judge & Asstt. Sessions Judge, Barpeta
2.	Shri Jayanta Kumar Das	Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi
3.	Shri Anil Kumar Basfor	Civil Judge & Asstt. Sessions Judge, Goalpara
4.	Shri Joydev Koch	Secretary, District Legal Services Authority, Golaghat
5.	Smti. Audri Bhattacharyya	Chief Judicial Magistrate, Tinsukia
6.	Shri Rajesh Kumar Todi	Civil Judge & Asstt. Sessions Judge, No.3, Kamrup (M), Guwahati
7.	Smti. Monmee Sarma	Civil Judge & Asstt. Sessions Judge, Hailakandi
8.	Smti Dimple Boro	Civil Judge & Asstt. Sessions Judge, Dhubri
9.	Shri Bankim Sarma	Chief Judicial Magistrate, Dima Hasao, Haflong
10.	Smti Shivani Handique	Addl. Chief Judicial Magistrate, Kokrajhar
11.	Shri Abdus Sattar	Addl. Chief Judicial Magistrate, Jorhat
12.	Shri Naguib Ahmed	Addl. Chief Judicial Magistrate, Cachar, Silchar
13.	Smti Moitri Dekadolo	Addl. Chief Judicial Magistrate, Dibrugarh
14.	Smti Leena Doley	Addl. Chief Judicial Magistrate, Bongaigaon
15.	Shri Ajoy Kumar Basumatary	Addl. Chief Judicial Magistrate, Karimganj
16.	Smti Himakshi Thakuria Buragohain	Civil Judge & Asstt. Sessions Judge, Nalbari
17.	Smti Arpita Kar	Sub-Divisional Judicial Magistrate (S), Udalguri
18.	Shri Jayanta Kumar Saikia	Judicial Magistrate, 1 st Class, Lakhimpur, North Lakhimpur

19.	Shri Jyotirmoy Sharma	Munsiff, Chirang
20.	Smti Arunima Sonowal	Munsiff-cum-Judicial Magistrate, 1 st Class, Jonai
21.	Smti Monica Boro	Munsiff-cum-Judicial Magistrate, 1 st Class, Karbi Anglong, Diphu
22.	Shri Jagat Das	Munsiff, Baksa, Mushalpur
23.	Shri Abhijit Saikia	Munsiff No.2, Nagaon
24.	Shri Tanwir Ikram Hazarika	Munsiff No.2, Morigaon
25.	Smti Sabeena Yasmeen	Munsiff-cum-Judicial Magistrate, 1 st Class, Nazira
26.	Smt. Jahnobhi Hazarika	Munsiff No. 2 -cum- Judicial Magistrate, 1 st Class, Tezpur, Sonitpur
27.	Smti Prarthana Neog	Judicial Magistrate, 1 st Class, Rangia
NAGALAND		
28.	Shri Phuleto Yeptho	Chief Judicial Magistrate, Kohima
29.	Smti Wonchibeni Vandanshan Patton	Civil Judge (Jr. Divn.)-cum-JMFC, Dimapur
MIZORAM		
30.	Julie Lalrinzami	Chief Judicial Magistrate-cum-Senior Civil Judge, Lunglei
31.	T. Lalhmachhuana	Sr. Civil Judge-cum-Chief Judicial Magistrate, Aizawl District
ARUNACHAL PRADESH		
32.	Shri Tage Halley	Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Roing, Lower Dibang Valley
33.	Shri Habung Tangu	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.) Yupia, Papun Pare

The Officers are to report at the venue at 9:00 AM positively on 12.05.2018.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-27/2018/ **2402 - 2422**/A, dated 25.04.2018

Copy forwarded for information and necessary action to:

1. The Director, National Judicial Academy, Bhopal.
2. The Director, Judicial Academy, Assam.
3. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
5. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
6. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
7. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

8. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officers are placed on deputation for participating in the programme on condition that (a) the Officers will be treated as on duty during the period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

9. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
10. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
11. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun.

He / she is requested to ensure circulation of the Notification amongst the nominated officers of his / her respective State accordingly.

12. The District & Sessions Judge, Kamrup (M), Guwahati / Kamrup, Amingaon / Barpeta / Nalbari / Darrang, Mangaldoi / Sonitpur, Tezpur / Lakhimpur, North Lakhimpur / Dhemaji / Dibrugarh / Tinsukia / Sivasagar / Jorhat / Golaghat / Nagaon / Morigaon / Cachar, Silchar / Karimganj / Hailakandi / Dhubri / Goalpara / Kokrajhar / Bongaigaon / Udalguri / Chirang, Kajalgaon / Baksa, Mushalpur / Karbi Anglong, Diphu / Dima Hasao, Haflong.

He / she is requested to ensure circulation of the Notification amongst the nominated officer(s) of his / her respective District accordingly.

13. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
14. The Research Officer, Judicial Academy, Assam.
15. All the nominated officers ***through the concerned District & Sessions Judge / Registrars of the respective Benches.***
16. The Administrative Officer, Judicial Academy, Assam.
17. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
18. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
19. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
20. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
21. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

✱ 25.4.18

Registrar (Judicial)